

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1997  
ANSWERED ON:01.12.2009  
KIDNAPPING BY FAKE POLICEMEN  
Botcha Lakshmi Smt. Jhansi;Singh Shri Radha Mohan

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether there are several reports of kidnapping and looting by fake policemen wearing police uniform;
- (b) if so, the details thereof during each of the last three years and the current year, State-wise;
- (c) whether the Government has taken any action in this regard and issued any directive or guidelines to tackle this menace; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) & (b): 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India and therefore, the State Governments are primarily responsible for prevention, detection, registration and investigation of crime and for prosecuting the criminals through the machinery of their law enforcement agencies as also for protecting the life and property of the citizens. However, according to the National Crime Records Bureau (NCRB), which compiles data relating to crime in the country, this information is not received/ maintained.

(c) & (d): Use of service uniforms is prohibited under the Indian Penal Code and the Indian Official Secrets Act. The State governments and Union Territories have also been advised to take appropriate measures for stoppage of open sale, stitching and use of service uniforms and uniform articles by unauthorized persons and use of service type painted vehicles by civilians.